

**HIGH COURT OF SIKKIM  
GANGTOK**

No. : 23/HCS

Date: 24.11.17

**CIRCULAR**

It is hereby informed to all that Court of Sikkim will celebrate Constitution Day on 26.11.2017 at 10:00 a.m. in the Auditorium of High Court of Sikkim, as such, all Officers and staff of this Registry are directed to remain present on the relevant day without fail.

By Order,

Sd/-  
**REGISTRAR GENERAL**

**Memo No.:** IV(21)/Confdl/HCS/ 843143  
**Dated:** 24.11.17  
**Copy to:-**

1. The Joint Registrar-cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The PA to Registrar General, High Court of Sikkim, Gangtok.
5. The PA to Registrar, High Court of Sikkim, Gangtok.
6. All Section In-charge, High Court of Sikkim.
7. The Sr. System Officer, Computer Cell, High Court of Sikkim for publication in the High Court website.
8. Notice Board.
9. Guard File.
10. File.

*N. C. Sharma*  
**REGISTRAR GENERAL**